NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(IB)370(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T) SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2017

NAME OF THE COMPANY: M/s. Vimal Organics Ltd. Vs. M/s. Anya Polytech and Fertilizers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present:

Mr. Ahsan Ahmad, Advocate for the Petitioner

Mr. Nesar Ahmad and Mr. Hitesh Joshi, PCS

Mr. P. Nagesh, Mr. Om Prakash and Mr. Pradeep Kr. Tripathi,

Advocates for the Respondent

ORDER

For Orders.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra)

Member (J)